

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 373 OF 2018**

**Dated: 5<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Megha Engineering & Infrastructures Limited** ..... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Nishant Talwar  
Mr. Anand Kr. Shrivastava

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya for R-2  
Mr. Anand K.Ganesan  
for R-4,10,11 & 12

**ORDER**

Rejoinder, if any, may be filed by Appellant on or before 03.09.2019 with advance copy to the other side.

List the matter on **16.09.2019**.

**(S. D. Dubey)**  
**Technical Member**

*vt/pk*

**(Justice Manjula Chellur)**  
**Chairperson**